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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 131/2018 & I.A. No. 47694/2024

DR. ALOYS WOBBEN

.....Plaintiff

Through: Mr. V. Mithal with Mr. Achyut Tewari, Advocates. (M): 8604633567

versus

WIND WORLD INDIA LTD. Through: Mr. Sunder Khatri with Ms. Puja Chaurasia, Mr. Adarsh Ramanujan and Mr. Parth Singh, Advocates. (M): 9868245976 Email: parthsingh98@gmail.com

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+ CS(COMM) 156/2018 & I.A. No. 47693/2024

DR. ALOYS WOBBEN

.....Plaintiff

Through: Mr. V. Mithal with Mr. Achyut Tewari, Advocates. (M): 8604633567

versus

 SH.YOGESH MEHRA & ORS.
Through: Ms. Archana Sahadeva with Mr. Harshit Bhoi, Advocates for defendant no. 1 and 2. (M): 9818758576
Email: archana@sahadevalaw.chambers.com Mr. Sunder Khatri with Ms. Puja Chaurasia, Mr. Adarsh Ramanujan





and Mr. Parth Singh, Advocates. (M): 9868245976 Email: parthsingh98@gmail.com

51 + CS(COMM) 161/2018 & I.A. No. 47691/2024 DR. ALOYS WOBBENPlaintiff Through: Mr. V. Mithal with Mr. Achyut Tewari, Advocates. (M): 8604633567 versus

YOGESH MEHRA & ORS	Defendants
Through:	Ms. Archana Sahadeva with Mr.
	Harshit Bhoi, Advocates for
	defendant no. 1 and 2.
	(M): 9818758576
Email: <u>a</u>	rchana@sahadevalaw.chambers.com
	Mr. Sunder Khatri with Ms. Puja
	Chaurasia, Mr. Adarsh Ramanujan
	and Mr. Parth Singh, Advocates.
	(M): 9868245976
	Email: parthsingh98@gmail.com

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+ CS(COMM) 296/2018 & I.A. No. 47690/2024 ALOYS WOBBEN

.....Plaintiff

Through:

Mr. V. Mithal with Mr. Achyut Tewari, Advocates. (M): 8604633567

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versus

AMTECH ELECTRONICS(INDIA) LIMITED & ORS.....Defendants Through: Mr. Sunder Khatri with Ms. Puja Chaurasia, Mr. Adarsh Ramanujan and Mr. Parth Singh, Advocates. (M): 9868245976 Email: parthsingh98@gmail.com

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+ CS(COMM) 312/2018 & I.A. No. 47692/2024 ENERCON GMBH

.....Plaintiff

Through: Mr. V. Mithal with Mr. Achyut Tewari, Advocates. (M): 8604633567

versus

WIND WORLD	INDIA LTD.	Defendant
	Through:	Ms. Archana Sahadeva with Mr.
		Harshit Bhoi, Advocates for
		defendant no. 2.
		(M): 9818758576
Er	Email: <u>ar</u>	chana@sahadevalaw.chambers.com
		Mr. Sunder Khatri with Ms. Puja
	Chaurasia, Mr. Adarsh Ramanujan	
		and Mr. Parth Singh, Advocates.
		(M): 9868245976
		Email: parthsingh98@gmail.com

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+ CS(COMM) 367/2018 & I.A. No. 47689/2024





ALOYS WOBBEN

.....Plaintiff

Through:

Igh: Mr. V. Mithal with Mr. Achyut Tewari, Advocates.(M): 8604633567

versus

VAAYU(INDIA) POWER CORPORATION PRIVATE LTD & ORSDefendants

Through: Mr. Sunder Khatri with Ms. Puja Chaurasia, Mr. Adarsh Ramanujan and Mr. Parth Singh, Advocates. (M): 9868245976 Email: parthsingh98@gmail.com Ms. Archana Sahadeva with Mr. Harshit Bhoi, Advocates for defendant no. 3 and 4. (M): 9818758576 Email: archana@sahadevalaw.chambers.com

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+ CS(COMM) 370/2018 & I.A. No. 47688/2024
ALOYS WOBBENPlaintiff
Through: Mr. V. Mithal with Mr. Achyut

hrough: Mr. V. Mithal with Mr. Achyut Tewari, Advocates. (M): 8604633567

versus

SAVITA OIL TECHNOLOGIES LIMITED & ORSDefendants Through: Mr. Sunder Khatri with Ms. Puja Chaurasia, Mr. Adarsh Ramanujan and Mr. Parth Singh, Advocates.

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(M): 9868245976 Email: parthsingh98@gmail.com

CORAM: HON'BLE MS. JUSTICE MINI PUSHKARNA <u>O R D E R</u> 09.12.2024

I.A. No. 47694/2024, 47693/2024, 47691/2024, 47690/2024, 47692/2024, 47689/2024 & 47688/2024 (Applications on behalf of the plaintiff for listing the matters in December or on early date)

1. The present matters were briefly heard on 29^{th} July, 2024. Thereafter, the present matters were listed on 22^{nd} August, 2024, when adjournment slip was moved on behalf of the plaintiff. Subsequently, when the matters were listed on 16^{th} October, 2024, accommodation was sought on behalf of the plaintiff's.

- 2. Therefore, it is not possible to take up these matters on an early date.
- 3. Accordingly, list for hearing on 19th February, 2025, i.e., the date already fixed.
- 4. It is clarified that the present matters are not Part-Heard matters.
- 5. With the aforesaid directions, the present applications are disposed of.

MINI PUSHKARNA, J

DECEMBER 9, 2024 c

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